

**HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD  
(Special Original Jurisdiction)**

MONDAY, THE SECOND DAY OF SEPTEMBER  
TWO THOUSAND AND TWENTY FOUR

**PRESENT**

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

**WRIT PETITION NO. 13805 OF 2013**

**Between:**

1. Hanumara Subhash Chandra Bose, S/o Sri H. Ramachandra Rao, aged 61 years, Hindu, Occ Bus Owner, R/o D.No.8-2-293/82/J/A, Plot No.A-81, Journalist Colony, Jubilee Hills, Hyderabad. Vehicle R.No. AP-09-Y-1899.
2. S.V.R. Tours and Travels, Represented by its Proprietor, Hanumara Subhash Chandra Bose, S/o Sri H. Ramachandra Rao, aged 61 years, Hindu, Occ Bus Owner, R/o Survey No.487/2, Inner Ring Road, Bachupally village, quthubullapur Mandal, Ranga Reddy District. Vehicle R.No.AP-28-TD-1863, AP-28-TD-1296.
3. B. Rambabu, S/o Narasimha Rao, aged 46 years, Hindu, Occ Bus Owner, R/o D.No.8-3-944/7, Ameerpet X Road, C/o S.V.R. Tours and Travels, Ameerpet, Hyderabad. Vehicle R.No. AP-02-U-6669, AP-09-TA-3969, AP-09-TA-3996.
4. Hanumara Subhash Chandra Bose, S/o Sri H. Ramachandra Rao, aged 61 years, Hindu, Occ Bus Owner, R/o MIG-232, SVR Complex, Travels Road, KPHB Colony, Kukatpally, Ranga Reddy District. Vehicle R.No. AP-28-Y-8955, AP-28-Y-8388, AP-28-TB-1234, AP 28 Y 8055, AP 28 Y 8181
5. Hanumara Subhash Chandra Bose, S/o Sri H. Ramachandra Rao, aged 61 years, Hindu, Occ Bus Owner, R/o INA, Huggelly, Zaheerabad, Medak District. Vehicle R.No. AP-23-Y-3636, AP-23-Y3663.
6. Hanumara Subhash Chandra Bose, S/o Sri H. Ramachandra Rao, aged 61 years, Hindu, Occ Bus Owner, R/o Kakumarivari Thota, Donka Road, Guntur, Guntur District. Vehicle R.No. AP-27-W-4499.
7. Hanumara Subhash Chandra Bose, S/o Sri H. Ramachandra Rao, aged 61 years, Hindu, Occ Bus Owner, R/o D.No.8-3-944/7, Ameerpet X Road, C/o S.V.R. Tours and Travels, Ameerpet, Hyderabad. Vehicle R.No. AP-09-TA-1899, AP-09-TA-3996, AP-09-Y-3645, AP-02-U-9459, AP-02-TA-9909, AP-09-TA-3969, AP-09-TA-3996.
8. Hanumara Subhash Chandra Bose, S/o Sri H. Ramachandra Rao, aged 61 years, Hindu, Occ Bus Owner, R/o D.No.12-41, Pothireddypally X Roads, Sanga Reddy Mandal, Sanga Reddy, Medak District. Vehicle R.No. AP-23-Y-6849, AP-23-V-3366, AP-23-V-9999, AP-23-Y-6966, AP-23-Y-6255, AP-23-Y-6345, AP-23-Y-6858, AP-23-W-6354, AP-23-Y-5139, AP-23-Y-5166, AP-23-W-3636, AP-23-W-9999.
9. Hanumara Subhash Chandra Bose, S/o Sri H. Ramachandra Rao, aged 61 years, Hindu, Occ Bus Owner, R/o Survey No.487/2, Inner Ring Road, Bachupally village, quthubullapur Mandal, Ranga Reddy District,

**...PETITIONERS**

**AND**

1. The State of Andhra Pradesh, Represented by the Principal Secretary to Government, Transport, Roads and Buildings (TR.I) Department, A.P. Secretariat, Hyderabad.
2. The Transport Commissioner, Andhra Pradesh, Hyderabad.
3. The Joint Transport Commissioner and Secretary, Regional Transport Authority, Hyderabad Central, Khairtabad, Hyderabad.
4. The Deputy Transport Commissioner and Secretary, Regional Transport Authority, Office at Attapur, Ranga Reddy Central, Ranga Reddy District.
5. The Deputy Transport Commissioner, Regional Transport Authority, Sanga Reddy, Medak Distirct.
6. The Deputy Transport Commissioner and Secretary, Regional Transport Authority, Guntur, Guntur District.
7. The Regional Transport Officer, Office of the Regional Transport Authority, Office at Attapur, Ranga Reddy Central, Ranga Reddy District.
8. The Regional Transport Officer, Office of the Regional Transport Authority, Medchal, Ranga Reddy District.
9. The Regional Transport Officer, Office of the Regional Transport Authority, Hyderabad Central, Khairtabad, Hyderabad.
10. The Regional Transport Officer, Office of the Regional Transport Authority, Guntur, Guntur District.

**...RESPONDENTS**

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a Writ in the nature of a Writ of Mandamus or any other appropriate Writ, direction or order declaring, G.O Ms.No.21, Transport, Roads and Buildings (TR.I) Department, dated 08/03/2013 in so far as it relates to the State Wide (Intra-State Routes) permits in item 4 (v) (a) levying tax of Rs.3,750/- per passenger per quarter in respect of the petitioners contract carriage vehicles as illegal and void

**I.A. NO: 1 OF 2013(WPMP. NO: 16890 OF 2013)**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the operation of G.O.Ms.No.21, Transport, Roads & Buildings (TR.I) Department, dated 08/03/2013 in so far as it relates to the State Wide (IntraState Routes) permits in item 4 (v) (a) levying a tax of Rs.3,750/- per passenger per quarter on the petitioners' contract carriage vehicles, pending disposal of the writ petition

**Counsel for the Petitioner: SRI. RAJANIKANTH JWALA (NOT PRESENT)**

**Counsel for the Respondents: SRI MOHAMMED IMRAN KHAN**

**ADDITIONAL ADVOCATE GENERAL REP  
SRI S. VIVEK, AGP FOR TRANSPORT**

**The Court made the following: ORDER**

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO**

**WRIT PETITION No.13805 of 2013**

**ORDER:** *(per the Hon'ble the Chief Justice Alok Aradhe)*

None for the petitioners.

Mr. Mohammed Imran Khan, learned Additional Advocate General represents Mr. S. Vivek, learned Assistant Government Pleader for Transport for respondents.

In this writ petition, the petitioners have assailed the validity of G.O.Ms.No.21, Transport, Roads and Buildings (TR.I) Department, dated 08.03.2013.

Learned Additional Advocate General, on instructions, submits that the aforesaid Government Order has been superseded vide G.O.Ms.No.21, dated 07.05.2022. It is also submitted that the issue involved in this writ petition does not survive for consideration.

In view of the aforesaid submission, the writ petition is dismissed as infructuous.

Miscellaneous applications, if any pending, shall stand closed. There shall be no order as to costs.

Sd/- C. PRAVEEN KUMAR  
ASSISTANT REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

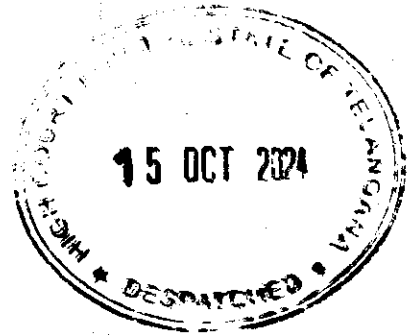
1. One CC to SRI RAJANIKANTH JWALA, Advocate [OPUC]
2. Two CCs to GP for TRANSPORT, High Court for the State of Telangana at Hyderabad [OUT]
3. Two CD Copies

B M  
MP

CHR

**HIGH COURT**

**DATED:02/09/2024**



**ORDER**

**WP.No.13805 of 2013**

**DISMISSING THE WRIT PETITION AS INFRUCTUOUS  
WITHOUT COSTS**

*6 CLR  
27/9/24*